



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3109/2015	ARDHENDU KUMAR NANDI and 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.D P MANDAL	SC, BTC SC, HIGHER EDUCATION SC, FINANCE
	WITH			
2	WP(C)/6238/2015	SATYAJIT DAS and 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.H K DAS	SC, AG MR. K GOGOI, SC, HIGHER EDUCATION DEPTT. SC. EDU.
3	Cont.Cas(C)/269/2023	FULCHAND HOQUE Versus BIKRAM KAIRI AND ORS.	MR. M R KHANDAKAR	MR. J HANDIQUE (r-2) MR. K KONWAR MR. A BHATTACHARJEE (R-1) D J CHAKMA (R-1)
4	WP(C)/5678/2023	S/356343F HAV/ORL KULDEEP SINGH Versus THE UNION OF INDIA AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	MR. B CHAKRAVARTY DY.S.G.I.
5	Cont.Cas(C)/211/2024	RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	
6	WP(C)/610/2024	AMRITA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. K SINGHA MS N BEGUM M DEVI	SC, HIGHER EDU MR S DUTTA (R-3,4) MS S MOCHAHARI (R-3,4) MR. S DUTTA (R-3,4) MR S DUTTA (R-3,4)
7	WP(C)/3153/2024	SAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	GA, ASSAM MS. R DEKA(R-8) SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
ORDERS				
1	WP(C)/3458/2019	LIPI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	SC, HIGHER EDU GA, ASSAM
2	WP(C)/8991/2019	ALPANA CHELLENG GOSSAIN AND ANR. Versus UNION OF INDIA AND 14 ORS	MR. H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MS. A TALUKDAR	SC, NHAI MR. A K DUTTA MR. S K SARKAR MRS. V L BHATTACHARJEE MS. S DAS ASSTT. S.G.I. SC, REVENUE
3	I.A.(Civil)/1004/2022 IN WP(C)/3947/2019 (D/O) in WP(C)/3947/2019	JINA BORA SAIKIA @ RINA BORA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY	GA, ASSAM
4	WP(C)/5548/2023	HABI BALA BRAHMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, HEALTH
5	WP(C)/1690/2024	BOALIPAR NIZAMIA ALIA MADRASSA MANAGING COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MS. S SAHNAZ	GA, ASSAM MR. B U LASKAR(R-8) SC, SEC. EDU. SC. WAKF BOARD

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

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ORDERS				
1	WP(C)/1012/2023	ENTAZ ALI MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
2	WP(C)/3127/2023	LALITA KAIBARTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM
3	WP(C)/3411/2023	INTEGRATED SYSTEMS AND SERVICES Versus THE UNION OF INDIA AND 10 ORS	MR G SARMA MR S DEKA MS. C TALUKDAR	SC, NRC MR. DILIP DEY (4,6,7,9,10) MRS S BARUAH DY.S.G.I. SC, PF
4	WP(C)/3471/2023	GOLAPJAN BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. A M S MAZUMDER	GA, ASSAM SC, AG SC, WATER RESOURCE
5	WP(C)/3629/2023	KRISHNA KANTA KAKATI Versus THE STATE OF ASSAM AND 10 ORS	MR G SARMA MR S DEKA	SC, P AND R.D. GA, ASSAM
6	WP(C)/7462/2023	LABANYA DEKA Versus THE STATE BANK OF INDIA AND 4 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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